

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: December 14, 2016

**No. 1636 / Admin. (Services)/2016**

Sri **Rakesh Kumar Tripathi**, Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge/ Special Judge, Deoria vice Sri Rajeev Bharti.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Deoria against the special court created for trying cases under the said Act.

**No. 1637 / Admin. (Services)/2016**

Sri **Rajeev Bharti**, Special Judge/Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge/Special Judge, Deoria vice Sri Nisamuddin.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Deoria in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1638 / Admin. (Services)/2016**

Sri **Nisamuddin**, Special Judge/Additional District & Sessions Judge, Deoria to be District & Sessions Judge, Sitapur vice Sri Vikas Kunvar Srivastava.

**No. 1639 / Admin. (Services)/2016**

Sri **Vikas Kunvar Srivastava**, District & Sessions Judge, Sitapur to be District & Sessions Judge, Raebareli in the vacant court.

**No. 1640 / Admin. (Services)/2016**

On reversion to the regular line, Sri **Chandra Mauli Shukla**, Special Secretary & Additional L.R. (Judicial/Legislative), Government of Uttar Pradesh, Lucknow to be District & Sessions Judge, Chitrakoot vice Sri Sanjay Kumar Pachori.

**No. 1641 / Admin. (Services)/2016**

Sri **Sanjay Kumar Pachori**, District & Sessions Judge, Chitrakoot to be District & Sessions Judge, Allahabad in the vacant Court.

**No. 1642 / Admin. (Services)/2016**

Sri **Atul Kumar Gupta**, District & Sessions Judge, Jhansi to be District & Sessions Judge, Sant Kabir Nagar vice Sri Upendra Kumar.

**No. 1643 / Admin. (Services)/2016**

Sri **Upendra Kumar**, District & Sessions Judge, Sant Kabir Nagar to be District & Sessions Judge, Jhansi vice Sri Atul Kumar Gupta.

**No. 1644 / Admin. (Services)/2016**

Sri **Santosh Rai**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge/ Special Judge, Agra vice Sri Vivek Sangal.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Agra against the special court created for trying cases under the said Act.

**No. 1645 / Admin. (Services)/2016**

Sri **Vivek Sangal**, Special Judge/ Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge/ Special Judge, Agra vice Sri Ashwini Kumar Tripathi.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Agra against the special court created for trying cases under the said Act.

**No. 1646 / Admin. (Services)/2016**

Sri **Ashwini Kumar Tripathi**, Special Judge/ Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge/ Special Judge, Agra vice Sri Ram Krishna Shukla.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Agra in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1647 / Admin. (Services)/2016**

Sri **Ram Krishna Shukla**, Special Judge/ Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge, Agra.

**No. 1648 / Admin. (Services)/2016**

Sri **Kamla Singh Yadav**, Additional District & Sessions Judge, Agra to be District & Sessions Judge, Baghpat in the vacant court.

**No. 1649 / Admin. (Services)/2016**

Smt. **Sadhana Rani (Thakur)**, Additional District & Sessions Judge, Deoria to be District & Sessions Judge, Gonda vice Sushri Ghandikota Shree Devi. (as and when Sushri Ghandikota Shree Devi hands over charge there).

**BY ORDER OF THE COURT,**

Sd/-  
**(DINESH KUMAR SINGH-I)**  
**REGISTRAR GENERAL**

**No. 666 / Admin. (Services)/2016, Dated: Allahabad: December 14, 2016**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Chandra Mauli Shukla, Special Secretary & Additional L.R. (Judicial/ Legislative), Government of Uttar Pradesh, Lucknow from his present post so as to enable him to take over charge of his new posting.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).

6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. S/Sri
  - i Vikas Kunvar Srivastava, District & Sessions Judge, Sitapur
  - ii Sanjay Kumar Pachori, District & Sessions Judge, Chitrakoot
  - iii Atul Kumar Gupta, District & Sessions Judge, Jhansi
  - iv Upendra Kumar, District & Sessions Judge, Sant Kabir Nagar
  - v Smt. Sadhana Rani (Thakur), Additional District & Sessions Judge, Deoria.
  - vi Chandra Mauli Shukla, Special Secretary & Additional L.R. (Judicial/ Legislative), Government of Uttar Pradesh, Lucknow.
  - vii Nisamuddin, Special Judge/ Additional District & Sessions Judge, Deoria.
  - viii Kamla Singh Yadav, Additional District & Sessions Judge, Agra.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial)(Inspection), High Court, Allahabad.
14. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad.
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd/-  
**(ATUL SRIVASTAVA)**  
**JOINT REGISTRAR (JUDICIAL) (SERVICES)**